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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/642/ (IB)/2017
NAME OF THE PETITIONER(S) : RAHUL FERROMET & ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : ARJUN TECHNOLOGIES INDIA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

A m, Sriharan	Counsel for Petitioner / Sec	Arjun
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ORDER

Counsels representing both the parties are present and submitted that the parties are intending to settle the matter. They prayed for time to make submissions regarding the outcome of the settlement. Time is enlarged at request. Put up on 26.02.2018.

^{-sel-}
(S VIJAYARAGHAVAN)
Member(Technical)

^{-sel-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc